

(b) if so, the name of such project and the State concerned; and

(c) the experience of its working?

The Minister of Irrigation and Power (Shri S. K. Patil): (a) No, Sir

(b) and (c). Do not arise.

राष्ट्रीय राज-पथ

*१८७. श्री म० सा० द्विवेदी क्या परिवहन तथा संचार मंत्री यह बताने की कृपा करेंगे कि .

(क) कानपुर से सागर तक के राज-पथ के मार्ग को बदलने से पूर्व उस की कुल लम्बाई कितने मील थी और अब कितने मील है

(ख) क्या पहले वाला मार्ग भी राष्ट्रीय राज पथ माना जा रहा है , और

(ग) यदि नहीं, तो इस के क्या कारण हैं ?

परिवहन तथा संचार मंत्रालय में राज्य-मंत्री (श्री राज बहादुर) (क) कानपुर से सागर तक का राष्ट्रीय राजमार्ग नहीं बदला गया है । इस की लम्बाई २६४ मील है ।

(ख) और (ग). मवान ही पैदा नहीं होते ।

Go Slow Strike by Telegraphists

*188. { Pandit D. N. Tiwary:
Dr. Ram Subhag Singh:
Shri S. V. Ramaswami:

Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that the telegraphists, even after formally withdrawing their "Go Slow Strike" on the 20th May, 1957, were actually going slow in their work with the result that urgent telegrams reached destinations 3 or 4 days late; and

(b) the total loss to Government during the formal strike period and after?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) Yes, the movement had been continued after 20th May, 1957 in ten offices: Bombay, Calcutta, Madras, Agra, Lucknow, Allahabad, Varanasi, Nagpur, Patna and Muzaffarpur

(b) The financial loss to the Government cannot be assessed at present.

Death of Monkeys at Purana Qila Area

*189. { Shri Keshava:
Shri H. C. Mathur:

Will the Minister of Health be pleased to state the result of the complaint made under Section 290 IPC to trace the culprits relating to the death of truck loads of young monkeys in the Purana Qila area in New Delhi on the evening of the 20th March, 1957?

The Minister of Health (Shri Kar-markar): As a result of preliminary investigations six persons belonging to a local firm dealing in the export of Monkeys have been prosecuted for offences punishable under section 290 of IPC and 7 of the Prevention of Cruelty to Animals Act

The case is still pending in Court

Hyderabad Railway Bridges Experts Committee Report

*190. Shri T. B. Vittal Rao: Will the Minister of Railways be pleased to refer to the reply given to Starred Question No 743 on the 31st May, 1957 and state

(a) whether the Railway Board have since completed the examination of the Report of the Experts Committee appointed to examine the railway bridges in Secunderabad Division, Central Railway,

(b) what are the main recommendations of the Committee; and

(c) at what stage is the implementation of those recommendations?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) The report is still under examination

(b) The main recommendations are contained in the Report, copies of which have been placed in the Library of Lok Sabha

(c) Pending examination of the Report, the Central Railway Administration has been asked to take advantage of the Report and take action on such of the recommendations as are readily acceptable

Departmental Catering on Railways

*191. { Shri H. C. Mathur:
Shri D. V. Rao

Will the Minister of Railways be pleased to state

(a) whether it is a fact that Departmental catering has resulted in loss to the Railway administration, and

(b) if so, the extent of loss incurred so far and what accounts for it?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) The provisional figures for 1956-57 which are available indicate that there has been loss on departmental catering on the Southern, South Eastern, Eastern and Northern Railways, and profit on the other Railways

(b) The accounts have not been audited and finalized but the estimated loss on all Railways taken together during 1956-57, is about 12 lakhs

The main reasons for the loss are sale of better quality of edibles compared to catering by contractors, maintenance of better service and incidence of higher overhead and establishment charges on account of payment to the staff of Central Pay Commission scales of pay, gratuity and contribution to provident fund and application of liberal leave rules

Requisitioning Foodgrains Stocks

*192. { Dr. Ram Subhag Singh:
Shri Keshava:
Shri H. C. Mathur:
Shri Supakar:
Shri E. J. Rao:
Shri Bibhuti Mishra:
Pandit D. N. Tiwary:
Shri Sinhasan Singh:

Will the Minister of Food and Agriculture be pleased to state

(a) whether any State Governments have used the power conferred upon them by the recent notification of the Union Government empowering the State Governments to require any stockist to sell his stocks at the average prices of the past three months

(b) if so, how many State Governments have used that power and

(c) with what result?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) Not, so far

(b) and (c) Do not arise

Afforestation in Rajasthan

*193. Shri M D Mathur Will the Minister of Food and Agriculture be pleased to state

(a) the progress of the scheme of afforestation carried out by the Government of India to stop the growth of desert in Rajasthan,

(b) the cost of such scheme, and

(c) how much has been spent so far for the purpose?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) to (c) A statement is placed on the Table of Lok Sabha [See Appendix I, annexure No 54]